Name of the corporate debtor: Laxmiramuna Investments Private Limited														
	Date of commencement of CIRP: 02/01/2025 (order received / uploaded on 06/01/2025) List of creditions as on 05/07/2025													
Secured financial creditors so on VS/V//2025 Secured financial creditors belonging to any class of creditors)														
-		Details	of claim received	Details of claim admitted					creditors (other than I	nancial creditors i	s beionging to any	class of creditors)		
s N	l. Name of creditor		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Disha Land Developers Private Limited	20/01/2025	16,999,097	16,499,097	Unsecured FC	-	-	No	21.49%	-	-	500,000	-	Legal charge of \$,00,000, No documents / proof provided, thus not admitted
2	Syrupy Trading Private Limited	15/10/2025	30,030,854	30,002,893	Unsecured FC	-	-	No	39.08%	-	-	27,961	-	Excess interest claimed of Rs. 27,961/- is not admitted
			47,029,951	46,501,990			-		60.57%	-	-	527,961		
Notes:														